

ORDER DATED 06.12.06

Heard Mr.D.K.Mohanty,Ld.Counsel for the Applicant and Mr.S.Barik,Ld.Counsel appearing for the Respondents; on whom a copy of this O.A. has already been served.

1. Applicant has applied for the post of Technicians in Doordarshan Kendra, Bhubaneswar and was found suitable in the interview conducted by the Doordarshan Authorities. But she has not been considered for appointment although she was found suitable for the post. She represented before the Director General, Doordarshan, Government of India, New Delhi(Res.No.2)vide Annexure-A/6 which appears to be pending since 28.06.06.
2. In view of the above, without expressing any opinion on the merit of the case, it is directed that the D.G.(Res.No.2) shall dispose of the representation(Annexure-A/6) if pending with him, within two months from the date of receipt of this order.
3. With the above, this O.A. is disposed of at the admission stage.
4. Copies of this order alongwith copy of the O.A. be sent to the Res.No.2 immediately and free copies of this order be given to the Counsel for both the parties.

[Signature]
MEMBER(ADMN.)

[Signature]
VICE-CHAIRMAN